

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 3991/2026

[Arising out of impugned interim order dated 24-11-2025 in DBCWP No. 6324/2023 passed by the High Court of Judicature for Rajasthan at Jodhpur]

SITA DEVI & ORS.

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

IA No. 57870/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 57863/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 12-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Ms. Anukriti Pareek, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E RIA No. 57863/2026 and IA No. 57870/2026 are
allowed.

Issue notice.

Tag with Special Leave Petition(Civil) No.
3889 of 2026.In the meantime, the effect and operation of
the impugned order shall remain stayed.(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS(RANJANA SHAILEY)
ASSISTANT REGISTRAR

